## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/404

Dated Shillong, the 13th April, 2022

It is hereby notified to all concerned that, on account of non-availability of Hon'ble Mr. Justice W. Diengdoh on April 18, 2022, all cases fixed before the DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh on that day shall stand adjourned and will be listed on April 19, 2022, except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH I comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew, which will sit in Court Room No.1 at 10.30 A.M.

Further, all cases fixed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh on April 18, 2022 shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew in Court Room No.2.

By Order,

## JOINT REGISTRAR (LISTING) Memo NO.HCM.III/166/2019-Judl./Part-1/404-A Dated Shillong, the 13th April, 2022 Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind
- 7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind
- 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded in
- 10. All Court Masters concerned for information and necessary action.
- 11. Notice Board.
- 12. Office File.

13/04/2022

JOINT REGISTRAR (LISTING)